

IN THE HIGH COURT OF GUJARAT AT AHMEDABAD
(ORIGINAL JURISDICTION)

OFFICIAL LIQUIDATOR REPORT NO. 81 OF 2020

SALE OF ASSETS

IN THE MATTER OF M/S. KANKARIA CHEMICALS INDUSTRIES LTD. (IN LIQN.),

Pursuant to the order dated 22.12.2020 passed by the Hon'ble High Court of Gujarat in Official Liquidator Report No. 81 of 2020 in Company Petition No. 173 of 1986, offers are invited in the sealed cover to reach the undersigned on or before 29.01.2021 upto **4.30 PM** in the office of Official Liquidator, Ahmedabad for sale of the properties of the above named company as per details given below:-

Description of property	Upset Price (Rs.)	E.M.D. (Rs.)
Leasehold Land admeasuring about 18,322 sq. mtr. situated at Plot No. 118, 119 & 120/A, GIDC Industrial Estate, Near M/s. Panchmahal Steel Ltd., At. Kalol, Dist. Panchmahal, Gujarat	3,59,00,000/-	35,90,000/-

The sale of properties is on "**AS IS WHERE IS AND WHATEVER THERE IS BASIS**". The purchaser will be liable to pay all local duties and taxes. The offerors are requested to submit their offers in the tender form provided by the Official Liquidator and in accordance with the Terms and Conditions as mentioned in the tender form. The offerors have liberty to verify details of area of land, title documents etc. from the concerned office and may also take actual measurement at their cost before submitting the offer. The interested buyers will furnish a Certificate alongwith Tender Documents to Official Liquidator that they are satisfied regarding title, area of land, nature, tenure and measurement of area of the property / built up area to their satisfaction and subsequently they will not raise any objection on the issue. If any bidder fails to furnish the above certificate, it will be presumed that he is fully satisfied with title, area, nature, tenure and measurement of the property / built up area over the land. Any objection in this regard in future shall not be considered by the Official Liquidator. The tender form can be obtained from the office of the Official Liquidator between 11.30 am to 4.00 pm on payment of Rs. 1000/- (Rs. One Thousand) in cash (non-refundable and non-adjustable) from **08.01.2021 to 29.01.2021**. The Interest Free Earnest Money be deposited as mentioned here-in-above by way of Demand Draft / Pay Order drawn on any Nationalized Bank in favour of **Official Liquidator of M/s. Kankaria Chemicals Industries Ltd. (In Liqn.)** payable at Ahmedabad with each offer. No nomination shall be allowed. Offers received upto 29.01.2021 by 4.30 pm only shall be taken into consideration by the Official Liquidator and


any offer received after the last date as notified in the advertisement shall not be entertained by the Official Liquidator. **The sealed covers containing offers will be opened in the Hon'ble High Court of Gujarat, Sola, Ahmedabad before the Hon'ble Court taking Company Matters on 05.02.2021 at 11.00 AM** or and soon thereafter the auction/inter-se-bidding will be held in the Hon'ble High Court of Gujarat on the same day or as may be convenient to the Hon'ble Court when the offerors are requested to remain present before the Hon'ble Court to raise/revise their offers upwards.

This sale Notice may be treated as a Notice to all Secured Creditors, Unsecured Creditors, workers, members, authorities and public at large concerned with the above Company in Liquidation.

The properties put on sale can be inspected on **18.01.2021 between 11.30 AM to 4.30 PM.**

Phone No.: (079) 2658 1912
Email :- olahmedabad@gmail.com

Date :- **30.12.2020**



R.C. MISHRA (ICLS)
OFFICIAL LIQUIDATOR FOR & ON
BEHALF OF SALE COMMITTEE OF
M/S. KANKARIA CHEMICALS
INDUSTRIES LIMITED (IN LIQN.) AT
3RD FLOOR, CORPORATE BHAWAN,
S.G. HIGHWAY, THALTEJ,
AHMEDABAD – 380 059